

5/9/02

Mr. Vijay Mehta counsel for
applicants.

learned counsel for the
applicants state that his
clients want to withdraw the
OA and they intend to file a
petition for contempt of the
order of the Tribunal dated
8/4/02.

consequently, the OA
is dismissed as withdrawn.

A. P. NAGRATH
Admin. Member

(G. L. GUPTA)
Vice Chairman

Part II and III destroyed

In my presence on 2-8-02

under the supervision of

section officer () as per

order dated 24/5/02

Section officer (Record)

Copy of order &
OA with annexure (A to
P. 1410)
& also copy of MA
order, petition page
(1) sent to R/1 to

R/5 by Regd AD

vide n. 317

321 of 10-9-2002

ml
9/9/02